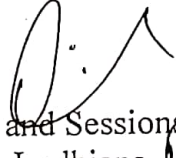


**OFFICE OF THE DISTRICT & SESSIONS JUDGE: LUDHIANA.**

**PUBLIC NOTICE**

With reference to the public notice bearing Endst. No.3003/G dated 17.5.2019 and employment notice No.3 of 2019, it is hereby informed to all concerned that the recruitment process for the advertised two posts of Lift Operators at Sub-Divisional Courts, Samrala and three posts of Lift Operators at Judicial Courts Complex, Ludhiana on contract basis at the rates fixed by the Deputy Commissioner, Ludhiana, has been scrapped and thus, stands cancelled.

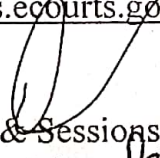
The inconvenience caused is regretted.

  
District and Sessions Judge  
Ludhiana

Endst. No. 4216 /G dated, Ludhiana the 6/8/19

A copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with request to display this notice on the notice boards of their Courts;
2. All the Judicial Officers of Sessions Division with a request to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Editor, Daily Suraj with a request to publish the above mentioned notice and to send the copy of newspaper alongwith bill, to this office at the earliest;
5. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana w.r.t. Endst. No.3002/G dated 17.5.2019, for information and necessary action;
6. System Officer of this office with the directions to upload the above public notice on the official website of <https://districts.ecourts.gov.in/ludhiana>.

  
District & Sessions Judge,  
Ludhiana